

For information of Nationalized banks



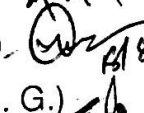

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.09.2015 to 15.09.2015 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.3,98,605/- + interest	1.9.2015	One year
2	(1) Rs.16,90,876/- and (2) Rs.17,28,700/-, both + interest.	Both on 01.09.2015	Both for one year
3	Rs.1,28,57,918/- + interest	02.09.2015	91 days.
4	Rs. 1,41,63,903/-	04.09.2015	Six months
5	Rs.48,44,408/-	7.9.2015	Six months
6	Rs.1,07,95,322/- + interest	07.09.15	08 weeks (56 days).
7	Rs.1,97,740.74ps. + interest	10.9.2015	One year
8	Rs.14,13,968/- + interest	10.9.2016	One year
9	Rs.55,91,036/- + interest	11.9.2015	One year

Dated: 17.8.2015


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I) 
- 2 P.A. to Ld. Registrar (J-II) 
- 3 P.A. to Ld. Registrar (J-III) 
- 4 P.A. to Ld. Registrar (Misc.) 
- 5 P.A. to Ld. Registrar (Admn. G.) 